(83)

Declaration or Assets and Liabilities

	P2-92-15-93-1	
*/	2025	
Year	2023	

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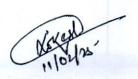
A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Amita	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs510/-	Rs. 1,680/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		Rs.1,80,000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Mutual Funde/etacke	Mutual Funds/stocks- Rs.4,00,000/-	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Bajaj Avenger 220 Street BR01EP7510 Tata Nexon- BR01FM7002	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 25 gm (Approx)	Gold 480gm (Approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.



B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Amita	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	23.83 dismil – (Approx) (Maternal)	6 dismil- (Approx)	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil - 3
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NiI	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF. (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31/12/2024.	
(a)	(i) Loans from Banks	PNB, Saguna More, Patna	Rs. 3,02,585/-	
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	



	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs.59,654/- Assessment Year 2024-25 PAN No BPMPB4098H	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	, Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail		
GPF/CPF/PRAN No.	:-	110124057665
Gender	:-	M (M/F)
Date of Birth	:-	0 1 0 1 1 9 9 4 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	Administrative Cadre. Bihar Secretariat Service
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Patna
I hereby declare the	at the a l	nove details are true to the best of

the best of my knowledge and belief.

Signature:

Name of Employee: Lokesh Bhushan

Designation:

Assistant Section Officer

Date: 11/02/2025

Place: Patna

Department:

Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.